GOVERNMENT OF INDIA ENVIRONMENT, FORESTS AND CLIMATE CHANGE LOK SABHA

UNSTARRED QUESTION NO:3240 ANSWERED ON:17.03.2015 CLEARANCE FOR CNG PIPELINE Chudasama Shri Rajeshbhai Naranbhai

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether clearance/approval for proposal regarding laying of CNG pipeline are same as other proposals for which general approval can be accorded by the State with certain conditions;
- (b) if so, the details thereof; and
- (c) if not, whether the Government intends to include CNG pipeline proposals alongwith other underground service lines for general approval by the States?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE. (SHRI PRAKASH JAVADEKAR)

(a)to (c) Government has issued guidelines on 7th November 2014 to extend the general approval under the Forest (Conservation) Act, 1980 for underground laying of optical fiber cable, telephone lines and drinking water supply along the road within the existing right of way, not falling in National Parks and Wildlife Sanctuaries, without felling of trees, and to the restriction of size of trench subject to fulfillment of conditions stipulated in the Ministry's earlier letter dated 16th October 2000, to the underground laying of CNG/PNG pipelines also.